

ITEM NO.15

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 122/2015

RESIDENTS WELFARE ASSOCIATION,
ISMAILPUR EXTENSION COLONY

Petitioner(s)

VERSUS

UNION OF INDIA AND OTHERS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and stay and office report)

Date : 23/03/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mt. Manan Kr. Mishra, Sr. Adv.
Mr. Anjani Kumar Mishra, Adv.
Ms. Anjul Dwivedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

List and tag with W.P. (C) No. 1064/2014.

[O.P. SHARMA]
COURT MASTER

[INDU BALA KAPUR]
COURT MASTER